

28-5-98.

Hon Mr. S. Engel, AM
Hon Mr. S. L. Jarn, JM

(7)

Rev. appl 1/6/98
CA 395/94

2nd OP Grants learned counsel
for applicant mentions that
he wants to withdraw his application
for review as applicant is not
interested in pursuing the matter
any further. In the circumstances,
the learned counsel for applicant
is allowed to withdraw the
Review Application and the same
is dismissed as withdrawn.




JM


AM